

(c) if not, the reasons therefor?

The Minister of Commerce (Shri Karmarkar): (a) The Forward Markets Commission have received some complaints.

(b) and (c). It has been alleged that illegal futures trading is conducted in the guise of non-transferable specific delivery contracts which normally do not have to be regulated. A warning has been issued by the Forward Markets Commission against such misuse of the non-transferable specific delivery contracts.

SHORTAGE OF COAL

***2064. Shri S. V. Ramaswamy :** Will the Minister of **Production** be pleased to state :

(a) whether large number of representations from industrialists, businessmen and other agencies about the acute coal scarcity in the South have been received by Government;

(b) whether frantic appeals have been sent to improve the coal movements to the South;

(c) whether the production of several industries have been affected owing to short supply of coal;

(d) whether any urgent steps are being taken to relieve the coal famines in the South and help the South Indian Industries to survive; and

(e) if so, what are they?

The Minister of Production (Shri K. C. Reddy): (a) and (b). Some representations have been received complaining against insufficient supply and seeking redress.

(c) The production in some industries is reported to have been temporarily affected.

(d) and (e). Special assistance is given to individual industries holding inadequate stocks. The Railway authorities moved an additional 25 wagons of coal a day during April last for meeting the requirements of Industrial consumers in South India.

Supplies from West Bengal & Bihar coal fields to consumers in South India are being supplemented by sea route *via*. Calcutta on request.

APEX WEAVERS' COOPERATIVE SOCIETIES FOR HANDLOOM CLOTH

***2065. Shri Sanganna :** Will the Minister of **Commerce and Industry** be pleased to state :

(a) whether all the State Governments have participated in the share capital structure of the Apex Weavers' Co-operative societies set up in their respective States for handloom cloth; and

(b) if not, the reasons therefor?

The Minister of Industries (Shri Kanungo): (a) and (b). As far as Government of India are aware, there has been no such participation by any State Government in the past. Some schemes have recently been submitted by the State Governments of Madras, Bombay and Manipur, which are under consideration.

SHORTAGE OF COAL

***2066. Shri N. B. Chowdhury:** Will the Minister of **Production** be pleased to state :

(a) whether it is fact that the Textile Mills in West Bengal are facing serious shortage of coal;

(b) whether this shortage is likely to lead to closure of certain mills and also temporary lay-off of a large number of workers; and

(c) if so, the steps that Government have taken to remedy this situation?

The Minister of Production (Shri K. C. Reddy): (a) No. There was however, somewhat insufficient supply in the first quarter of this year owing to general reduced wagon availability. But the matter was attended to and necessary relief promptly given.

(b) and (c). Do not arise.

भारत जापान समझौता

***२०६७. श्री रघुनाथ सिंह :** क्या वाणिज्य और उद्योग मंत्री यह बताने की कृपा करेंगे कि क्या यह सच है कि भारत-जापान समझौते

की, जो २७ अप्रैल, १९५६ को समाप्त होने वाला था, शर्तों दोबारा बढ़ाई जा रही हैं ?

बाणिज्य मंत्री (श्री करमरकर) : यह प्रश्न विचाराधीन है ।

PURANA QILA REFUGEE CAMP

*2068. **Shri H. G. Vaishnav** : Will the Minister of **Rehabilitation** be pleased to state :

(a) whether it is a fact that the refugee residents of Purana Qila have refused to shift to Lajpatnagar where they have been allotted quarters; and

(b) if so, what are the grounds of their refusal?

The Deputy Minister of Rehabilitation (Shri J. K. Bhonsle) : (a) Yes.

(b) They have refused to shift till they are given alternative accommodation in the vicinity of Purana Qila. The nearest refugee colonies to Purana Qila where they were offered accommodation are Lajpatnagar, Malviya Nagar, Kalkaji but they have refused to move to these colonies.

IMMIGRATION LAWS IN KENYA

*2069. **Shri Sarangadhar Das** : Will the **Prime Minister** be pleased to state:

(a) whether the attention of Government has been drawn to a news despatch from Nairobi appearing in the "Statesman" of the 20th April, 1956, in which the President of the Kenya Indian Congress accuses the Government of the Colony of introducing "racial preference and discrimination" in the immigration laws of that country;

(b) whether it is also a fact that the Kenya Government announced on the 18th April, 1956 that in its future immigration policy, Britain would be the primary source of immigrants to the colony and that Government would turn elsewhere only if Britain was not able to meet the colony's need; and

(c) whether this policy of racial discrimination is in conformity with the rights and privileges that have accrued to all nationals belonging to any part of the Commonwealth of nations?

The Parliamentary Secretary to the Minister of External Affairs (Shri Sath Ali Khan) : (a) and (b). Yes.

(c) No particular rights and privileges accrue to the nationals of Commonwealth countries except by reciprocal arrangement, but it is true that any policy favouring racial discrimination is entirely opposed to the spirit which should underlie any partnership of nations, apart from being opposed to the basic policies underlying the U.N. Charter.

CANAL WATER DISPUTE

*2070. { **Shri Ram Krishan** :
Sardar Iqbal Singh :

Will the Minister of **Irrigation and Power** be pleased to refer to the reply given to part (e) of Starred Question No. 465 on the 5th March, 1956 and state :

(a) whether the negotiations on the Canal Water Dispute between the Governments of India and Pakistan which were going on at Washington have been finalised; and

(b) if so, the details thereof?

The Deputy Minister of Irrigation and Power (Shri Hathi) : (a) and (b). No, Sir. The negotiations between the representatives of the Governments of India and Pakistan, are still going on.

SURVEY OF HYDRO-POWER POTENTIAL

*2071. **Shri Shivnanjappa** : Will the Minister of **Irrigation and Power** be pleased to state :

(a) whether it is a fact that the systematic Survey of hydro-power potential in India, initiated two years ago, has been completed;

(b) what is the progress achieved so far on the work assessing the power potential of rivers flowing towards the western ghats and the rivers flowing east in South India; and